

At present there is only one unit namely M/s Lakshmi Porcelain Ltd., manufacturing HT Insulators in the Joint Sector in Andhra Pradesh and it has already commenced production. The second unit in the Joint Sector namely M/s Modern Insulators Ltd., in the State of Rajasthan, has recently been granted a licence for the manufacture of HT Insulators, and they are likely to commence production by the end of 1985. Other units have not made any significant progress.

(d). As the insulators proposed to be manufactured are being imported now, the entire production of the company(s) will amount to net saving in foreign exchange.

(e) and (f). At present there is no proposal to set up another unit in Andhra Pradesh for the manufacture of High Voltage Insulators.

The industry has, however, been delicensed.

Central Investment in Setting up Industries in Kerala

1111. PROF. P.J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government of Kerala has formulated any scheme for setting up at least one industry in every district;

(b) if so, whether it envisages substantial Central investment; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). There is no proposal to make substantial Central investment for setting up at least one industry in every district of Kerala.

Meeting of Political Parties on Electoral Reforms

1112. SHRI M. RAGHUMA REDDY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to call a meet of all political parties of the country in New Delhi to consider the "electoral reforms" recommended by the Election Commission in recent past; and

(b) if not, the reasons thereof ?

THE MINISTER OF LAW AND JUSTICE (SHRI A.K. SEN) : (a) and (b). Government accord very high priority to electoral reforms. In a major area like this having far reaching implications, as indicated on more than one occasion, Government would put through legislative or similar other proposals only after consultation with major political parties. The Election Commission has already addressed all the political parties to give their reaction on some of the important recommendations and these views would be made available to the Government to facilitate consultation with political parties.

[Translation]

Linking of Azamgarh District Headquarters in Uttar Pradesh with Delhi and Lucknow by S.T.D.

1113. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state

(a) whether there is a proposal to link Azamgarh district headquarters in Uttar Pradesh with Delhi and Lucknow by STD during Seventh Five Year Plan;

(b) if so, when; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) : Yes, Sir. Subject to availability of resources, there is a proposal to link Azamgarh, a District Headquarter in U.P. with Delhi, and Lucknow by STD towards the end of 7th Plan period.

(c) Does not arise.

[English]

Setting up of H.M.T. Factories in Andhra Pradesh

1114. SHRI V. TULSIRAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :